

**SUPREME COURT OF INDIA**  
**ADMN. MATERIALS(P&S)**

F. No: 002/LOWP/2022/SCI (AM)

Dated : 08.08.2022

Reference Notice Inviting Tender F. No: 002/LOWP/2022/SCI (AM) dated 03.03.2022 for awarding of contract for Lifting of Waste Papers, File Covers, File Boards (in shredded form) and Newspapers (without being shredded) etc. published on 03.03.2022 in the “Times of India” newspaper and on the following websites:

- 1) sci.gov.in
- 2) eprocure.gov.in

Due to non-compliance of mandatory requirements of the contract by the successful tenderer, as per the directions of the Competent Authority the said NIT has been cancelled.

It is hereby informed that all those tenderers/ bidders who had deposited their Earnest Money Deposit (EMD) by way of Demand Draft and the Financial Bids, can collect their respective EMD (except the successful tenderer/ bidder), from the Branch Officer (Admn. Materials) by furnishing the required documents, i.e., ID proof, on furnishing request for refund of Earnest Money Deposit on the letterhead of the firm concerned.

**S/d-**  
**Additional Registrar (AM)**